

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).369/2009

MRINAL MUKHERJEE

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ANR.

Respondent(s)

(Office Report on default)

Date: 15/11/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
(In Chambers)

For Petitioner(s)

Mr. Ranjan Mukherjee, Adv.
Mr.S.Bhowmick, Adv.
Mr.S.C. Ghosh, Adv.

Mr.Manoj Mishra, Adv.
Mr.Mukesh Verma, Adv.
Mr.Kamlendra Mishra, Adv.

For Respondent(s)

Sh.Tara Chandra Sharma, Adv.
Mr.Kishan Datta, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after eight weeks.

(Shiveraj Kaur)
PS to Addl.Regr.

(Savita Sainani)
Court Master